(ख)क्या यह सच है कि आरंम्भ में इस पर व्यय करने के लिए 12.18 करोड़ रूपए की धनराशि की आवश्यकता थी; और

(ग)यदि हां, तो इसे कब तक स्वीकृति दी जायेगी तथा यदि नहीं, तो इसके क्या कारण हैं?

गृह मंत्री (श्री लाल कृष्ण आडवाणी) : (क) से (ग) योजना आयोग से गृह मंत्रालय में ऐसा कोई प्रस्ताव प्राप्त नहीं हुआ हैं।

भारत –नेपाल सीमा विकास बोर्ड की स्थापना किया जाना

4673. **श्री मनोहर कान्त ध्यानी** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

क्या यह सच है कि भारत-नेपाल सीमा पर बड़े पैमाने पर हो रही तस्करी और अपराधों को रोकनेतथा वहां अपने संसाधनों की सुरक्षा करने की दृष्टि से निर्धारित दिशानिर्देशों के अनुसार एक भारत-नेपाल सीमा विकास बोर्ड ककी स्थापना करने के लिए योजना आयोग ने गृह मंत्रालय को एक प्रस्ताव भेजा था; और

(ख)यदि हां, तो इस बोर्ड की स्थापना कब तक कर दी जाएगी, यदि नहीं, तो उसके क्या कारण हैं?

गृह मंत्री (श्री लाल कृष्ण आडवाणी) : (क) और (ख) योजना आयोग से ऐसा कोई प्रस्ताव गृह मंत्रालय में प्राप्त नहीं हुआ हैं।

AdftpUM or Hlndutva by Merat Miullini

4674. PROF. A. LAKSHMl SAGAR:
SHRIMATI KAMLA SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the report appearing in the 'Indian Express' dated 27th June, 1998, captioned where VHP tells Muslinu to abandon Islam, redain Hindutva;

(b) if so, whether Government have obtained the factual position in the matter; and

(c) what are the details thereof sUtmg the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to
(c) As per information received it is claimed that Merats are the descendants of an ex-Rajput ruler of Ajmer, and got converted to Islam during the time of Mughal rule. It is also claimed that the life style of Merats is such that they follow the traditions/rituals of both Hinduism and Islam and lately they have started gravitating towards Hinduism.

Article 25 of the Constitution of India guarantees the right of choice of religion to its citizens. The State Governments, which are primarily coqcerned with the maintenance of "Public Order" arc advised, from time to time, for taking action against persons spreading ill-will, hatred or disharmony between members of different communities as per provisions of various laws. State Governments also have a duty to ensure that no conversion takes place due to coersion or fraud.

TV Sets catch Secret Messages of Cops

4675. SHRI ANANTRAY
DEVSHANKER DAVE:
SHRI SANJAY NIRUPAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have seen newspaper report captioned "TV sets Delhi Cops secret message" appearing in 'Hindustan Times' New Delhi, of 13th July, 1998;

(b) if so, the details thereof;

(c) the steps being taken to upgrade the wireless system by providing privacy, caller identification and incryption facility in order to protect WIP security in Delhi; and

(d) what action has been taken to ensure secrecy in the matter so that the security is not jeooardised?

THE MINISTER *Of* HOME AFFAIRS (SHRI L.K. ADVANI): (a) to
(d) Yes, Sir. The news-item in question contained a report that transmission of